

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 166/2018
O.A No. 210/2018**

New Delhi, this the 25th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mrs. P. Gopinath, Member (A)**

1. Raj Kumar
S/o. Sh. Amilal,
R/o. Gali No. 4, New Extension Colony,
Palwal, Haryana-121102.

2. Surender Mohan
S/o. Sh. Shilak Ram
R/o. 1093/1, Shastri Nagar,
Hisar by Pass, Rohtak, Haryana. ...Petitioners

(By Advocate : Mr. Ajesh Luthra

Versus

1. Sh. Rajiv Gauba
Secretary,
Union of India,
Ministry of Home Affairs,
North Block, New Delhi.

2. Sh. Amulya Patnaik
Commissioner of Police,
PHQ, MSO Building,
I.P Estate, New Delhi.

3. Sh. Romil Bania
Deputy Commissioner of Police/South Distt.
Office of DCP/South Distt.,
Hauz Khas,
New Delhi – 110 016. ...Respondents

(By Advocate : Mr. B. K. Berara for R-1 & Mr. R. N. Singh for R-2 & 3)

O R D E R (ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for petitioners states that the order of this
Tribunal has been complied with.

2. Accordingly, on his statement the C.P. is closed. Notices issued to the alleged contemnors are discharged.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/